

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 410**

**IA/1656/ND/2023 in IB/284/(PB)/2021**

**IN THE MATTER OF:**

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt Ltd.

...

Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 21.07.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sumesh Dhawan, Ms. Vatsala Kak,  
Mr. Shaurya Shyam, Mr. Raghav Dembla, Advs.  
Ms. Apoorva Thakral, Counsel For Applicant In Ia  
1656/2023

For the Petitioner/FC : Mr. Piyush Singh, Mr. Kashish Sareen,  
Mr. Vivek Kumar, Mr. Jayant Upadhyay

For the Respondent : Mr. Sumesh Dhawan, Mrs. Vatasala Kak,  
Mr. Shaurya Shyam, Advs.

For DTCP (Haryana) : Mr. Shekhar Raj Sharma, Mr. Paras Dutta,  
Ms. Poorva Gupta, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**07.08.2023.**

Sd/-

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

Sd/-

**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**